

(b) if so, the nature of discussions held thereat; and

(e) the effect of decisions taken on crude supplies to India?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH):** (a) Yes, Sir.

(b) It was decided in the meeting to freeze the price level of crude oil for another three months i.e., till 1st July, 1974.

(c) There has been no change in the position obtaining since 1st January, 1974.

**Amount spent on Calcutta Tube Railway**

\*626. **SHRI A.K.M. ISHAQUE:** Will the Minister of RAILWAYS be pleased to state:

(a) the progress made by the Calcutta Tube Railway and the amount spent so far;

(b) the work likely to be completed during 1974-75 and the amount sanctioned therefor;

(c) when the work will be completed; and

(d) year-wise amount to be spent and the work to be done?

**THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA):** (a) to (d). Upto the end of March, 1974 an overall progress of 4.1 per cent has been made towards the construction of the Calcutta Tube Railway viz. Dum Dum-Tollyganj Rapid Transit line for which construction work had started in the middle of 1973. A sum of Rs. 5.21 crores has been spent so far.

Budget provision for a sum of Rs. 12.50 crores has been made during 1974-75 and 10 per cent work is expected to be completed by that time. The work is likely to be completed by the end of 1979.

The year-wise amount to be spent and the work that will be done is as follows:—

| Year            | Amount in Crores of Rs. | Percentage of overall progress. |
|-----------------|-------------------------|---------------------------------|
| 1975-76 . . . . | 22.00                   | 30%                             |
| 1976-77 . . . . | 27.00                   | 48%                             |
| 1977-78 . . . . | 34.00                   | 70%                             |
| 1978-79 . . . . | 30.00                   | 85%                             |
| 1979-80 . . . . | 9.00                    | 100%                            |

The balance of the expenditure is expected to be incurred after 1979-80 on rolling stock and signalling.

The programme is, however, subject to modification from year to year depending on new situations that may develop.

**Murder of Junior Teacher posted on Election duty in Ballia District U.P.**

6084. **SHRI LAMBODAR BALIYAR:** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether a Junior High School teacher posted on election duty in Ballia District (U.P.) was murdered when he was returning from his duty;

(b) if so, the gist of the incident and

(c) whether any compensation has been paid to the family of the teacher?

**THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITRAJ SINGH CHAUDHARY):** (a) and (b). The murder of the teacher referred to in the Question took place on 26th February, 1974, when he was going back to his village after having deposited the ballot boxes and papers.

(c) No, Sir.